

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/230/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: Saluja Construction Company Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441 [137(3)]

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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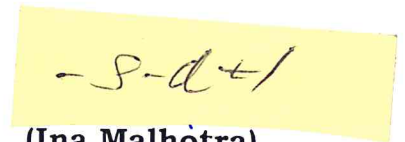
Present: Mr. Animesh, and Mr. Siddharth Yadav, Advocates for Petitioner

ORDER

Notice to the ROC returnable on 9th January, 2018. In the meantime,
Ld. Counsel for the Petitioner submits that he shall also seek the permission
for compounding from the prosecuting court.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)